NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

: TCP/153/2016

NAME OF THE PETITIONER(S) : C. Ganapathy & 3 others

NAME OF THE RESPONDENT(S) : M/s Edison Global Solutions Private Limited & 4 others

UNDER SECTION

S.No. Name (in Capital)

PETITION NUMBER

: 397/398, 402, 403

Represented by

Signature

FOR SAI BHARATH & RESPONDENTS 1, 25 H

RESPONDENTS 1. R. SARAVANAN

ORDER

Counsels for both the parties present. Counsel for respondents/petitioner filed the counter in CA 50/2016. The matter is posted for arguments in the CA. Put up on 24.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)